



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. OA 57 of 2005

Applicant(s) Smt. Snehlata Patnaik Respondent(s) Comptroller, KVS

Advocate for Applicant (s) Mr. S. K. Das Advocate for Respondent (s) _____

NOTES OF THE REGISTRY

J.P.O. 02 to 501-2005

For Registration

On memo

A
14/6/05

Dy. Reg.
S.O. (S)

For Admonition &
Dismissal order - Copy
not served

Bench
14/6/05

ORDERS OF THE TRIBUNAL

REGISTER

Munshi
By Registrar 14.06.05

Order dated : 14.6.05

Heard Mr. S.K.Das, Lt. Counsel for the
Applicant and perused the materials placed on
record.

Repeated representation of the Applicant
Smt. Snehlata Patnaik [PGT(Biology) of Kendriya
Vidyalaya at Cuttack] to be posted at Kendriya
Vidyalaya, ^{at} Mancheswar/Bhubaneswar having not
received due consideration of the authorities,
she has been virtually compelled to approach this
Tribunal in the present O.A. under Section 19
of the Administrative Tribunal's Act, 1985. It
is stated that ignoring the genuine grievances

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of the Applicant (stated to be genuine in terms of the transfer guide lines for Kendriya Vidyalaya Sangathan enforced with effect from 19.1.05) others have been accommodated at Kendriya Vidyalaya, Mancheswar/Bhubaneswar. It is also the case of the Applicant that the authorities are taking steps to bring further staff (other than the Applicant) to be posted in Kendriya Vidyalaya at Mancheswar to be prejudiced to the Applicant.

In the aforesaid premises, this O.A. is disposed-of at the admission stage requiring the Respondents to look to the grievances of the Applicant as raised by her in this O.A. by 15th of July, 2005. Liberty is hereby granted to the Applicant to put up a consolidated representation before the Respondents by 21st of June, 2005, and if, any such representations are submitted by the Applicant within the date fixed, then the Respondents should do well in taking the same into consideration expeditiously.

Until full considerations are given to the grievances of the Applicant as raised herein, the PGT(Biology) post that is lying vacant at Kendriya Vidyalaya, Mancheswar/Bhubaneswar (as shown in Annexure-A/4 to this O.A.) may not be filled up by the Respondents.

Send copies of this order to the Respondents along with copies of the O.A. and free copies of this order be handed over to the Lt. Counsel appearing for the Applicant.

M. Chanty
14.06.05
Member (Judicial)

*Copy of order dt 14.6.05
issued to counsel for the
Applicant.*

14.6.05

*Copy of order dt. 14/6/05
a/c w/ o/c copy issued
to all the respondents by
posts.*

*W. J. P. H.
S. O. H.*

*PT
20/6/05*